


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CPNo.186/59/HDB/2017
NAME OF THE COMPANY	Abhaya Cements Private Limited Others
NAME OF THE PETITIONER(S)	Mr.Tondapi Srinivas Rao&another
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L.VENKATESHWAR RAO B.MUKESHA	Advocate	VRlawyers@gmail.com	
		9348599999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Padma Priyanka Authorised Representative	ACS	Priyapoluri@gmail.com 9052734747	V.Priyanka

ORDER

Heard Ms.V.Padma Priyanka Learned PCS for the Respondent submitted that she already filed a memo of appearance and filed a counter. Mr. L.Venkateshwar Rao Learned Counsel for the Petitioner wants 2 weeks of time to file Rejoinder.

Post the Case on 26.03.2018.



Member (T)



Member (J)